

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 506/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Deepa Enterprises  
V/s  
Gammon India Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. RASHMIN KHANDEKAR, a/w Ms. SMRUTI KANADE, a/w Ms. JINAL GOARI, 1/b Negandhi Bldg and Himayathulah for Respondents-		
2)	Mr. PRASAD DIXIT a/w Mr. Dalraj Thakur representative of Respondent.		

Order

CP No.506/I&BP/NCLT/MB/MAH/2017

At the request of the Petitioner to rectify the defects in the Application within seven days hereof as mentioned in sub-sec. (5) of Sec.9, accordingly list this matter for hearing on 28.4.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)